

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 252 of 2004

Jabalpur, this the 2nd day of November, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

C.L. Soni, son of Shri Shyam Sunder Soni,
Aged about 58 years, R/o. C/o. B.K. Sharma,
C.L. Pathak Ward, East Bhatta, Katni,
District Jabalpur (MP), ED No. 06233442 Applicant

(By Advocate – Shri Manish Soni on behalf of Shri R.L. Gupta)

V e r s u s

1. Union of India, Ministry of Railway,
Through Secretary, Railway Board,
New Delhi.
2. The General Manager, West Central
Railway, Jabalpur (MP).
3. The Divisional Railway Manager (P),
DAR Sec., Jabalpur (MP).
4. The Senior Divisional Operating Manager,
West Central Railway, Jabalpur (MP).
5. Shri S.N. Gupta, Exs. AOM (Goods), Divisional
Operating Manager, Inquiry officer,
West Central Railway, Jabalpur. Respondents

(By Advocate – Shri M.N. Banerjee)

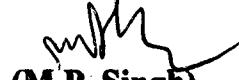
O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

“SA”


(M.P. Singh)
Vice Chairman